

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2020 (MONDAY)

COURT – III

10:20 AM

In the Court Hon’ble Mr. Justice Venugopal M., Member (Judicial), Hon’ble Mr. Balvinder Singh, Member (Technical) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1448 of 2019	Bank of India & Anr. Vs. Coastal Oil Gas Infrastructure Pvt. Ltd.	V. Seshagiri	Rakhi Ray

10:30 AM

(VIRTUAL MODE)

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 155 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C.Sharma
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For Admission (After Notice)

3.	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Vs. Sudhir Goenka	Surjadipta Seth	
4.	Comp. App. (AT) No. 134 of 2020	Macquarie SBI Infrastructure investment Pte Ltd. & Anr. Vs. Soham Renewable Energy India Pvt Ltd & Ors. With	Sonam Gupta	Neha Mathen-R2 to R6 Anuradha Agnihotri- R7
5.	Comp. App. (AT) No. 135 of 2020	Macquarie SBI Infrastructure Investments Pte Ltd. & Ors. Vs. K. Sadananda Shetty & Ors.	Mamu Mishra	Sonam Gupta Shailja Agarwal-R1 to R5 Anuradha Agnihotri-13

6.	Comp. App. (AT) No. 136 of 2020	Ashish O. Lalpuria Vs. Kumaka Industries Ltd. & Ors.	Yogita Bhatia	Gaurav S.-R1
7.	Contempt Case (AT) No. 20 of 2020 in Comp. App (AT) (Ins) No. 1245 - 1247 of 2019	State Bank of India Vs. Subodh Kumar Agrawalla & Ors	R.P. Kapur	
8.	Contempt Case (AT) No. 25 of 2020 in Comp. App (AT) (Ins) No. 279 of 2020	Madhu Khandelwal & Anr. Vs. Sartaj Ali & Ors.	Abhinav Choudhary	
9.	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**